

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3247  
ANSWERED ON:15.04.2010  
CHECK ON CHILD ABUSE  
Agarwal Shri Jai Prakash

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government is contemplating to frame a law to check the incidents of child abuse;
- (b) if so, the details thereof, and
- (c) the steps being taken by the Government for the said purpose?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a)to(c): The information is being collected and will be laid on the Table of the House.